

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 26th November, 2011

NO.HC.VII-39/2011/ 9235 /A. Shri Robin Phukan, Court Manager, Gauhati High Court, Guwahati is designated as District and Sessions Judge.

On his designation as District and Sessions Judge, he will continue to be as Court Manager, Gauhati High Court, Guwahati.

NO.HC.VII-39/2011/ 9236 /A. Shri Susil Kumar Sarma, Additional District and Sessions Judge, Sonitpur, Tezpur is transferred and posted as District and Sessions Judge, Nalbari vice Smti Minakshi Rongpi to be retired on 30.11.2011 on superannuation.

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment positively on 01.12.2011.

NO.HC.VII-39/2011/ 9237 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer of the Assam Judicial Service, as the Sessions Judge of the Sessions Division with Head-quarters as shown against his name to exercise such powers within the local limits of his jurisdiction with effect from the date of taking over charge as such:-

Sl.No.	Name of the Officers	Sessions Division	Head-quarters
1.	Shri Susil Kumar Sarma	Nalbari	Nalbari


NO.HC.VII-39/2011/ 9238 /A. The High Court has been pleased to promote temporarily the following Officer in Grade-II of the Assam Judicial Service to regular Grade-I of the said Service in usual scale of pay and other allowances as admissible under the Rules. She will be on probation as per Rules.

1. Smti Malasri Nandi,
Addl. District and Sessions Judge, Fast Track Court,
Bongaigaon, Assam

NO.HC.VII-39/2011/ 9239 /A. On her promotion to regular Grade-I of the Assam Judicial Service, Smti Nandi is transferred and posted as shown below with effect from the date of her taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters
1.	Smti Malasri Nandi, Additional District and Sessions Judge, Fast Track Court, Bongaigaon, Assam	Additional District and Sessions Judge, Sonitpur, Tezpur (vice Shri Susil Kumar Sarma transferred)	Tezpur

Contd.....


26.11.2011

[2]

NO.HC.VII-39/2011/ **9240** /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer of the Assam Judicial Service, who has been promoted temporarily to regular Grade-I from Grade-II of the Service and place her on probation as per Rules as the Additional Sessions Judge of the Sessions Division with Head-quarters as shown against her name to exercise such powers within the local limits of her jurisdiction with effect from the date of taking over charge as such:-

Sl.No.	Name of the Officers	Sessions Division	Head-quarters
1.	Smti Malasri Nandi	Sonitpur	Tezpur

By Order,
Sd/- A. Barthakur,
REGISTRAR (VIGILANCE)